NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/543/(IB)/2017

NAME OF THE PETITIONER(S)

: SYNCOTTS SPORTS PVT LTD

NAME OF THE RESPONDENT(S)

: BENNCO ENTERPRISES PVT LTD

UNDER SECTION

: 9 rule 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Respok

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted one cheque for an amount of Rs.1,12,000/- dated 13.10.2017. The same is handed over to the Counsel for the Petitioner and prayed for time to pay rest of the outstanding debt. The time is enlarged for rest of the payment. Put up on 24.10.2017 at 10.30 A.M.

-sel-

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)